

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:441

ANSWERED ON:23.11.2012

MEDICAL FACILITIES UNDER NRHM

Baitha Shri Kameshwar ;Premdas Shri ;Reddy Shri Anantha Venkatarami

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the poor people are given any concessions by the Government in the health sector under the National Rural Health Mission (NRHM);
- (b) if so, the details thereof along with the rural population covered under the Mission, State-wise including Andhra Pradesh;
- (c) whether the Government has implemented any scheme to provide health care services like drugs and other medical benefits to the rural poor which are out of their reach in the country including Uttar Pradesh;
- (d) if so, the details thereof, State-wise; and
- (e) the funds/financial package provided to State Governments for the purpose, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) & (b) Government has launched the National Rural Health Mission (NRHM) in 2005 to provide accessible, affordable and quality health care service delivery to the rural population especially the vulnerable sections of the society. Under NRHM, the States submit their proposals in the form of State Programme Implementation Plans (PIPs) to the Government of India as per their felt needs and priorities. These are appraised and the Government of India approves the PIP for each State. The Government of India supports initiatives of State Governments to provide concessions to poor people for health care including free drugs, investigations, patient transport etc. The NRHM covers the entire rural population of all the States including Andhra Pradesh.

(c) to (e) Under the Janani Suraksha Yojana (JSY), a conditional cash transfer scheme to facilitate institutional delivery, pregnant women from the category of Scheduled Castes, Scheduled Tribes and BPL only are eligible for benefits in the high performing states such as Andhra Pradesh, although the benefits are available to all in all other States. State wise details of financial package provided under JSY for the last three years is enclosed as Annexure-1. Further, support to States is being given under the Janani Shisu Suraksha Karikram (JSSK) to ensure that free and cashless institutional care at the time of delivery is provided to all pregnant women who deliver in public health facilities. Similarly, support to States is also given for patient transport system to provide free transport to a patient to reach hospital. Details of support provided through State PIPs for free drugs in this Financial Year is given at Annexure-2.